

(c) and (d). The matter was examined by the Law Commission who have recommended certain amendments in the Constitution, if a consignment tax were to be levied. A draft of the Constitution amendment Bill containing, inter alia amendments for the above purpose was circulated to the State Governments for their views. Comments of most of the State Governments have been received and the matter is being processed in the light of these comments.

### मूंगफली विलायक निष्कर्षण संयंत्रों के मालिकों द्वारा की गई मांगें

3273. श्री धर्मसिंह भाई पटेल : क्या वाणिज्य तथा नागरिक पूति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मूंगफली विलायक निष्कर्षण संयंत्रों के नये मालिकों ने अक्तूबर, 1977 के दौरान मूंगफली निष्कर्षण, तेल रहित खली के निर्यात की अनुमति मांगी है और यदि हां, तो उनकी मांगें क्या हैं ;

(ख) अक्तूबर, 1977 से दिसम्बर, 1977 की अवधि और वर्ष 1978 के दौरान इन नये मालिकों को कितनी मात्रा में तेल रहित खली के निर्यात की अनुमति दी गई अथवा अनुमति देने का प्रस्ताव है ;

(ग) उन नये मालिकों के नाम क्या हैं, जिन्होंने अनुमति मांगी थी और उनके क्या नाम हैं जिन्हें अनुमति दी गयी थी और उन्हें किन तारीखों को अनुमति दी गई थी ; और

(घ) इन नये मालिकों को प्रोत्साहन देने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

वाणिज्य तथा नागरिक पूति और सहकारिता मंत्रालय में राज्य मंत्री (श्री आरिफ बेग) : (क) से (घ). नये विलायक

निष्कर्षण एककों की ओर से उनके द्वारा निर्यात के लिये मूंगफली निष्कर्षण के विशेष कोटे का आवंटन करने के लिये अभ्यावेदन प्राप्त हुए थे क्योंकि उन्हें पिछले निर्यातों के आधार पर आवंटन नहीं मिल रहे थे ।

1978 के लिये अन्तिम उच्चतम सीमा में से 1977 के दौरान निर्यात के लिए रिलीज किये गये 2.5 में० टन के तदर्थ कोटे में से 10 प्रतिशत नये एककों के लिए रद्दने का निर्णय किया गया है । मार्गीकरण अभिकरण को आरक्षित कोटा सहित कोटा सीमा पर कार्यवाही करने के लिए कहा गया है । नये विलायक निष्कर्षण एकक मूंगफली निष्कर्षणों को छोड़ कर अन्य मदों को साधित कर सकेंगे और आशा है कि उन्हें अपनी स्थापित क्षमता का उपयोग करने का पर्याप्त अवसर मिलेगा ।

### कुछ पदों पर नियुक्तियां करने के लिए बैंक आफ राजस्थान लिमिटेड द्वारा दिया गया विज्ञापन

3274. श्री जगदीश प्रसाद माथुर : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बैंक आफ राजस्थान लि०, ने कुछ पदों पर नियुक्तियां करने के लिये 1974 में विज्ञापन दिया था तथा परीक्षा लेने के पश्चात् 81 उम्मीदवारों की सूची तैयार की थी ; और

(ख) सूची में निहित 13 उम्मीदवारों को नियुक्त किये बिना, जब कि वहाँ नियुक्ति के लिये पद रिक्त पड़े थे, सूची समाप्त करने का औचित्य क्या है ?

वित्त तथा राजस्व और बैंकिंग मंत्री (श्री एच० एम० पटेल) : (क) और (ख). बैंक आफ राजस्थान गैर-सरकारी क्षेत्र का बैंक है । गैर-सरकारी बैंक में अधिकारियों/ लिपिकों की भर्ती का मामला बैंक का आंतरिक और प्रशासनिक मामला है । रिजर्व बैंक

गैर सरकारी क्षेत्र के बैंक में भर्ती से सम्बन्धित मामलों को तभी देखता है जब कि भर्ती की व्यवस्था में कोई कमियां पाई जाएं ।

#### Canadian Aid to India

3276. SHRI D. D. DESAI: Will the Minister of FINANCE be pleased to state:

(a) whether he has seen the report in the *Economic Times* issue dated 12th November, 1977 that Canada may divert part of its 9.3 million dollar aid earmarked for India, to some other Asian country due to non-utilisation of the aid funds; and

(b) if so, the Government's reaction thereto?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir.

(b) The report appears to be based on an interview which a representative of a Newspaper had with some official of the Canadian High Commission. We understand from the Canadian High Commission that the statement in the report in question does not reflect the Canadian Government's development policy and that the officer of the Canadian High Commission has been misquoted.

#### Facilities for Tourists in Himachal Pradesh

3277. SHRI DURGA CHAND: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Himachal Pradesh is rich in natural beauty, historical and religious places of tourist interest;

(b) if so, whether the Union Government have undertaken any survey to find out places of tourist interest in Himachal Pradesh, if so what are the details thereof;

(c) what steps are being taken by the Union Government through advertisements in the country and abroad for focussing the attention of foreign domestic tourists to tourist spots in Himachal Pradesh; and

(d) what facility are being extended in Himachal Pradesh for average tourists?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURSHOTAM KAUSHIK): (a) Yes, Sir.

(b) No tourism survey has been undertaken in Himachal Pradesh. However, places of tourist interest have been identified for development.

(c) Due to constraint on resources the Department of Tourism publicises abroad the tourist attractions of the country as a whole. Similarly, advertisements are released on a limited basis to publicise specific activities/events for domestic consumption. Thus, although no specific promotion is undertaken in respect of a particular State, it may be mentioned that the tourist attractions of Himachal Pradesh are widely publicised through the distribution of tourist publicity material such as folders, posters and through documentary films.

(d) The following facilities have been provided for tourists, both domestic and international, in the Central Sector in the Fifth Plan:—

(1) A youth hostel at Dalhousie.

(2) A tourist bungalow at Dharamshala.

(3) Two motor launches for cruising on Govind Sagar lake.

#### Five Year Master Plan for Tourism Development in Madhya Pradesh

3278. SHRI SURENDRA BIKRAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Madhya Pradesh Government has submitted Five Year